

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1041 OF 2019 IN APPEAL NO. 60 OF 2019
& IA NO. 1899 OF 2018 AND IA NO. 959 OF 2019**

Dated : 21st May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**TANGEDCO ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : ---

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Amal Nair
Ms. Ritu Apurva for R-2

ORDER

List the matter on **22.05.2019.**

**(Ravindra Kumar Verma)
Technical Member**
mk/vt

**(Justice Manjula Chellur)
Chairperson**